

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.390/95/HDB/2020
NAME OF THE COMPANY	Mulpuri Siva RamaKrishna & Athena Chhattisgarh Power Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Mulpuri Siva RamaKrishna & Athena Chhattisgarh Power Ltd
UNDER SECTION	95 of IBC

ORDER

At the request of the Counsel, post on 30.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)